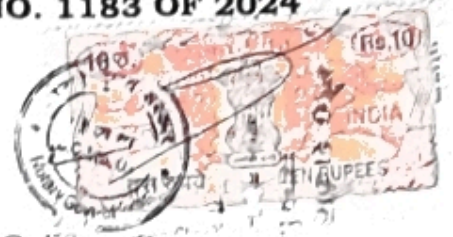


BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NORTH ZONE, NEW DELHI

Dated:19/11/2024

O.A. NO. 1183 OF 2024

SUPPLIMENTARY AFFIDAVIT

I, Sumit Rai Office/Residence, 96c, Darbhanga Colony, Prayagraj,  
Presently Legal Advisor for **CPC POWER INDIA PVT. LTD.**,  
having registered office at Plot No. 8, Ranipur,  
Mahmoorganj, Varanasi, the deponent/ applicant do hereby  
solemnly affirm and state on oath as under:-

1. That the deponent / applicant is the Legal Advisor of the petitioner company and does pairvee in the case on behalf of the petitioner and he is also duly authorized on behalf of the petitioner company to swear this affidavit as well on its behalf and as such he is fully conversant with the facts of the case deposed to hereunder.

2. That at the time of filling for present Original Application, the two dates pertaining to Authorization granted by Opposite Party No. 1 to 14 have inadvertently been mentioned as:-

CTE Dated- 12.04.2020 AND,

Environment Clearance Dated- 08.07.2020

**\* That the aforesaid mentioned dates may kindly be read as 02.04.2024**

[ File No. Of Authorization and date of issue: No 25090105 and dated 02.04.2024 ]

**The word petitioner may be read as "Applicant"**



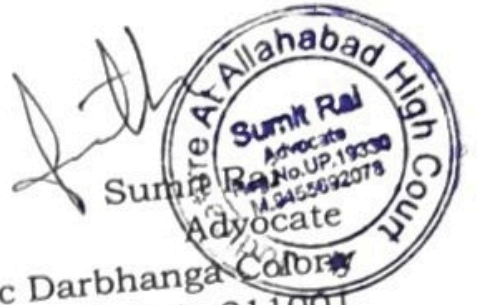
*Sumit Rai*

PRAYER

That the said Supplementary Affidavit may kindly be taken on record and considered by the Hon'ble National Green Tribunal at the time of hearing of present Original Application.



Place: Varanasi, U.P.  
Date: 19.11.2024



Off/Resi. 96-c Darbhanga Colony  
Allahabad, U.P.-211001  
Mobile: 9455692078  
E-mail: advsumitrai@gmail.com

Notarisation/  
Dated 19.11.2024  
At Varanasi  
U.K. Chaturvedi  
N.13373/17  
23.11.24

